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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD.

O.A.NO., 350 of 1995.

Between

Dated: 18.8.1995.

J. Subbarayudu

...

Applicant

And

2. The Chief Postmaster General, A.P.Circle, Dak Sadan, Abids,
Hyd.

...

Respondents

Counsel for the Applicant : Sri. Mxx Krishna Devan

Counsel for the Respondents : Sri. M. Venkayya, M.A., LL.B.

CORAM:

Hon'ble Mr. A.B.Gorthi, Administrative Member

Contd:...2/-

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D.A. 350/95.

Dt. of Decision : 18-08-95.

ORDER

(As per Hon'ble Shri A.B. Gorthi, Member (Admn.))

The prayer in this application is for a direction to the respondents to consider the request of the applicant for appointment to any post as a Sub-Post Master or as a Postman (Departmental) in the Department of posts on compassionate grounds.

2. The applicant's father died in harness on 02-04-1986 while holding the post of Postman, Prathipadu Sub-Post Office, Kakinada Division. At that time the applicant was a minor. The applicant passed matriculation in March 1991 and immediately thereafter he approached the department with the request for giving him appointment on compassionate grounds to any departmental Group-D post.

3. In the reply statement filed on behalf of the respondents it is stated that the case of the applicant was considered by the Circle Selection Committee on 8/12/12-94 and was approved for giving him appointment to the post of Extra Departmental Delivery Agent (EDDA). The said decision was communicated to the applicant on 23-01-1995.

4. Shri Krishna Devan, learned counsel for the applicant strongly urged before me that the applicant is a matriculate and ^{is the} son of an employee who died while working as a departmental Postman. In view of this it would be more appropriate to the department consider the case of the applicant for appointment to any of the regular

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Group-D posts or the post of Postman (Departmental) in the department of posts. I find that there is merit in this submission made by the applicant's counsel, The department having accepted justification ^{for} of giving compassionate appointment to the applicant, ^{it} there should now consider him for appointment to any regular Group-D post or the post of Postman ~~Departmental~~ ^{Departmental} is ^{for} appointment on ^{it} kept for [^] compassionate grounds. Accordingly this OA is allowed with a direction to the respondents to consider the case of the applicant for compassionate appointment to any Group-D post or to the post of departmental Postman in his own ^{turn} against the quota meant for such compassionate appointment. The respondents are directed to inform the applicant the fact that he has not accepted the offer of appointment to the post of EDDA.

5. Respondents shall comply with the above directions within a period of three months from the date of communication of this order. No costs.

Ansby
(A. B. Garthi)
Member (Admn.)

Dated : The 18th August 1995.
(Dictated in Open Court)

Dy. Registrar (Judl.)

Copy to:-

1. The Superintendent of Post Offices, Kakinada Division, Egdt. A.P
2. The Chief Postmaster General, A.P.Circle, Dak Sadan, Abids, Hyd.
3. One copy to Sri. Krishna Devan, advocate, CAT, Hyd.
4. One copy to Sri. N.V.Raghava Reddy, Addl. CGSC, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One spare copy.

RSM/-

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COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

HON'BLE MR. A.B. GORTHI, ADMINISTRATIVE MEMBER.

HON'BLE MR.

JUDICIAL MEMBER.

ORDER/JUDGEMENT:

DATED: 18.8.1995.

M.A./R.A./C.A.NO.

O.A.NO.

T.A.NO.

(W.P.NO.)

ADMITTED AND INTERIM DIRECTIONS ISSUED.

ALLOWED.

DISPOSED OF WITH DIRECTIONS.

DISMISSED.

DISMISSED AS WITHDRAWN.

DISMISSED FOR DEFAULT.

ORDERED/REJECTED.

NO ORDER AS TO COSTS.

Rsm/-

No Space copy

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Central Administrative Tribunal
DESPATCH
6 SEP 1995 NSY
HYDERABAD BENCH.

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